

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 441
CP/80/ND/2023

IN THE MATTER OF:

ALKA KATYAL	...	Applicant
Versus		
ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	...	Respondent

Under Section 241, 242, 244.

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Renotified to 11.06.2024

Sd/-
(Court Officer)